					Annexure-7						
		Name of the C	Corporate Debt	or : Hiranmay	e energy limited	; Date of commen	cement of	CIRP :03-01	-2024 ;		
			List of (Operational Cr	editors (Governr	nent Dues) (Amoເ	unt in ₹)				
SI. No.	Details of Claimant		Details of claim received		Details of claim admitted			Amount	Amount	Amount of claim	Amount of
	Department	Government	Date of	Amount	Amount of	Nature of claim	Whether	of	of any	under	claim not
			Receipt	claimed	claim admitted		Related	contingen	mutual	verification	admitted
							Party?	t claim	dues,that		
1	WB-VAT	West Bengal	17.01.2024	11,36,408	-	Statutory Dues	No	-	-	-	11,36,408
	Total			11,36,408	-			-	-	-	11,36,408
						•		•			
	-							-	-		
		ation or documents be br	ought to the n	office of the IRI	P/RP and if such	evidence, had it si	urfaced prio	or to such a	dmission wo	ould have warrante	d a different
ocuments	sought and receiv vevidence, inform	editors as stated above is ved periodically from the ation or documents be br	creditors for s	ubstantiation o	or updation of the	claims. The amo	unt admitte	ed may unde	ergo a modi	fication	n at a subseq